

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.304

IA-3976/2023 IA-3977/2023 IA-82/2022 IA-1432/2022 IA-3690/2023
in
IB-1348(ND)/2019

IN THE MATTER OF:

M/s. Nisus Finance & Investment Managers LLP & Anr.

.... **APPLICANT/PETITIONER**

Vs.

M/s. Earthcon Universal Infratech Pvt. Ltd.

.... **RESPONDENT**

SECTION

U/s 7 IBC code 2016

Order delivered on 11.08.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Mohit Jolly, Mr. Ashutosh Gupta, Mr. Gaurav Rana, Mr. Ajitesh Kumar, Advocates in IA-3690/2023
Mr. U.N Singh, Advocate for G Noida Authority
Mr. Anil Dutt and Tenzen Tashi Negi, Advocates for Noida Power Company Ltd. in IA No. 1432 of 2022 and IA No. 82 of 2022

For the RP

: Mr. Rishabh Jain, Advocate for RP

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 05.09.2023.

Sd/-
(Court Officer)